

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2626**

**TO BE ANSWERED ON THE 14<sup>TH</sup> DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)**

**NATIONAL INVESTIGATION AGENCY**

**2626. SHRI MANNE SRINIVAS REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether National Investigation Agency (NIA) needs better infrastructure and specialists to tackle cases fast;**

**(b) if so, the details thereof; and**

**(c) the steps being taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): National Investigation Agency (NIA) has been constituted under the NIA Act, 2008, to investigate the cases involving offences specified in the schedule to the Act. The NIA, with its Headquarters at New Delhi, has 12 branch offices in the country. Of them, 03 branch offices of NIA at Imphal, Chennai and Ranchi, with 141 posts, were created recently. The Government has taken steps to raise infrastructure and manpower of NIA from time to time depending upon the requirements.**

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